NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 93/ND/2014 RT CP No.199/Chd/Hry/2017

Ravinder Veer Singh & Ors.

...Petitioners

Versus.

M/s. T.B.H. Breweries India Pvt. Ltd.

...Respondents

Present:

Mr. Anand Chhibbar, Sr. Advocate with Mr. Vaibhav Sahni,

Advocate for petitioners.

Mr. Deepak Kapoor, Advocate with Mr. Varsha Kapoor, Advocate

for respondents.

On request, adjourned to 05.10.2017 for arguments. Brief arguments comprising of 4-5 pages be filed by learned counsel for the parties before the matter is taken up on that date.

(Justice R.P. Nagrath)
Member (Judicial)

September 07, 2017